

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA
STARRED QUESTION NO. 346*

TO BE ANSWERED ON AUGUST 10, 2016

LOW COST HOUSING

No. 346* SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the agencies/builders in the public and private sector who have been assigned the responsibility to construct low cost housing/dwelling units in the urban areas of various States particularly Andhra Pradesh;
- (b) the number of dwelling units built during the last two years, State-wise;
- (c) the basic facilities being provided in these low cost houses; and
- (d) whether these agencies have been successful in providing low cost houses and if so, the details thereof?

ANSWER

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION
[M. VENKAIAH NAIDU]

(a) to (d): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 346* DUE FOR 10.08.2016 REGARDING "LOW COST HOUSING".

(a): Housing and urbanization come under the purview of State Governments. Central Government's schemes namely Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Rajiv Awas Yojana (RAY) and Pradhan Mantri Awas Yojana (Urban) - Housing for All {PMAY (U)-HFA} are being implemented for providing low cost houses and related civic amenities to urban poor including slum dwellers. The States/UTs including Andhra Pradesh are implementing these schemes through their implementing agencies like Urban Local Bodies (ULBs), Housing Boards etc.

(b): During the last two years, 2,23,814 houses have been constructed under JNNURM, RAY and PMAY (U) by the implementing agencies. State-wise details of the houses constructed are given at Annexure.

(c): The projects considered for central assistance under these schemes include arrangements for convergence of inputs of health, education, livelihoods and connectivity to city civic infrastructure from existing schemes and programmes of State/ULB/Centre. Infrastructure component includes all basic civic and social amenities like water supply, sewerage, drainage, solid waste management, approach and internal road, street lighting and community facilities.

(d): Under the schemes of JNNURM & RAY, 13, 86,761 houses have been sanctioned of which construction of 10,60,899 houses have been completed. Further, 8,54,386 houses for urban poor have been sanctioned for construction under PMAY(U)-HFA Mission since its inception on 25.06.2015. Under this Mission, construction of 1,770 houses has been completed so far. Additionally, 8,004 beneficiary households have been disbursed interest subsidy under Credit Linked Subsidy Scheme (CLSS) of PMAY (U).

**State/UT- wise details of number of houses
constructed during last two years in the schemes
of JnNURM, RAY and PMAY (U)**

Sr. No.	State	Houses completed during last two years
1	A&N Island (UT)	-
2	Andhra Pradesh	6,583
3	Arunanchal Pradesh	320
4	Assam	895
5	Bihar	5,171
6	Chandigarh (UT)	-
7	Chhattisgarh	6,532
8	D&N Haveli (UT)	48
9	Daman & Diu (UT)	-
10	Delhi (UT)	12,500
11	Goa	-
12	Gujarat	15,861
13	Haryana	1,402
14	Himachal Pradesh	409
15	Jammu & Kashmir	1,203
16	Jharkhand	4,028
17	Karnataka	7,673
18	Kerala	3,870
19	Lakshdweep (UT)	-
20	Madhya Pradesh	12,216
21	Maharashtra	36,992
22	Manipur	772
23	Meghalaya	420
24	Mizoram	465
25	Nagaland	1,866
26	Orissa	2,274
27	Puducherry (UT)	816
28	Punjab	2,809
29	Rajasthan	21,197
30	Sikkim	169
31	TamilNadu	37,355
32	Telangana	2,552
33	Tripura	178
34	Uttar Pradesh	13,836
35	Uttrakhand	782
36	West Bengal	22,620
Grand Total :-		2,23,814